

**Defective Case Register from 2026-04-09 to 2026-04-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/11631/2026	ADV.	2026-04-09	Code Not indicated. i) Paragraph no. not mentioned in declaration of the affidavit.
2	D-WP(C)/13857/2026	RAMESH CHANDRA SWAIN	2026-04-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-CONTC/13944/2026	PRASANTA KUMAR JENA	2026-04-09	District not mention of op in cause title.
4	D-FAO/15327/2026	AMIT KUMAR SAA	2026-04-09	1. Period of Delay 2777 days not in appeal format, ground, being aggrieved, good ground certificate not furnished, further SR
5	D-CONTC/13923/2026	PRASANTA KUMAR JENA	2026-04-09	i) Date of order wrongly mention in Index, date chart and entire petition. ii) District not mention in cause title of op.
6	D-CONTC/13995/2026	BAIDHAR SAHOO	2026-04-09	1) WP(c) no. and date of disposal not mentioned in Reference certificate.ii) Age of father of the petitioner mentioned in cause title, Affidavit and Declaration of affidavit (56) which is not tally with Annexure-1.
7	D-CRLMC/10073/2026	RAGHUNATH BISWAL	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit not furnished.
8	D-CRLMC/9796/2026	BIJAY KUMAR BEHERA	2026-04-09	.Petition not correctly addressed to Honorable Court
9	D-CRLMP/9827/2026	PRATAP NAIK	2026-04-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature not correctly furnished in synopsis and para.2 of petition
10	D-CONTC/11625/2026	ADV.	2026-04-09	i) Wp(c) no. and Date of disposal not mentioned in Reference certificate and top of the cause title.11) Contemnor not mentioned in the cause title.
11	D-STREV/14247/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy
12	D-BLAPL/10116/2026	BIBHUTI BHUSAN SWAIN	2026-04-09	Pending Lower Court case nomenclature mentioned in cause title not tally with Rejection order
13	D-ABLAPL/10069/2026	ASHOK KUMAR SARANGI	2026-04-09	1) P. S. case no. not correctly furnished in index ,Book mark and para-3 of the petition
14	D-BLAPL/9962/2026	TUSAR KUMAR MISHRA	2026-04-09	1. Annexure-1 2 and 3 not reflected on the top of page- 9 14 17 respectively. 2.Name and details of Informant-cum-victim mentioned in Annexure-1 and relevant pages of Annexure-3 need not be disclose and kept in closed envelop. 3.Names In Capital Letters Of All The Signing Advocates Not Indicated
15	D-WP(C)/14922/2026	SAMEER KUMAR DAS	2026-04-09	Page no. 29 and31 not neat.
16	D-WP(C)/14181/2026	SISIR KUMAR PUROHIT	2026-04-09	Copy of the representation dt.23.10.2029 mentioned in the para-6 body of the petition appears to be wrong
17	D-CONTC/13928/2026	PRASANTA KUMAR JENA	2026-04-09	District of the contemnor not mentioned in cause title.
18	D-ABLAPL/10382/2026	BASANTA KUMAR DAS	2026-04-09	Copy of written FIR not filed with Ann.1.

19	D-RVWPET/15725/2026	ADV.	2026-04-09	C. copy of impugned order not filed. 2. Page no. 15 to 18 repeat.
20	D-FAO/15567/2026	KUNAL KUMAR SWAIN	2026-04-09	petitioner no-1 2 4 to 9 in impugned order are not parties in present appeal
21	D-CRLMC/9847/2026	ACHYUTANANDA PATTANAIK	2026-04-09	1. Copy of F.I.R.and.Charge sheet disclosing the name of Informant/ victim be kept in cover.
22	D-ABLAPL/10011/2026	PRASANTA KUMAR SAHOO	2026-04-09	Name and Details of Victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
23	D-WP(C)/13856/2026	ABHISHEK SAHOO	2026-04-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annex. 17 in page no.106 not correctly furnished in index.
24	D-CRLMC/9751/2026	AKSHAYA KUMAR SAHOO	2026-04-09	.Subject Code incorrectly Mentioned
25	D-CRLMC/9833/2026	SUKANTA KUMAR NAYAK	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit does not tally with solemnly affirmation para.
26	D-WP(C)/14978/2026	DHANOJ KUMAR SAHOO	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2.Paragraph and Age of the deponent in affidavit not correctly furnished in declaration.3. Name of the deponent in affidavit does not tally with solemnly affirmation para.
27	D-ABLAPL/10088/2026	ARUN KUMAR DAS	2026-04-09	1. P.S case no wrongly mentioned in Synopsis,paragraph -1 of the application.
28	D-ABLAPL/10032/2026	PRASANTA KUMAR SAHOO	2026-04-09	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
29	D-ABLAPL/10301/2026	SATYA PRAKASH MOHAPATRA	2026-04-09	1. All the pages not filed on A4 size paper. 2. Put up for SR there after.
30	D-ABLAPL/10366/2026	TARA PRASAD MOHAPATRA	2026-04-09	1. Name of Pet. in CT not tally with signature.
31	D-CMP/14374/2026	JYOTIRMAY GUPTA	2026-04-09	The discrepancy in the name of Petitioner No-6 as per Vakalat be reconciled.
32	D-CRLREV/5938/2026	DEBI PRASAD PATTNAIK	2026-04-09	1.Title of petitioner-1 not correctly mentioned. 2 .Honorable C.J. not mentioned in Petition.
33	D-WP(C)/13863/2026	ABHISHEK SAHOO	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration. 2. Date of letter under Annexures-6 and 7 does not tally with Index.
34	D-WA/9351/2026	DR. JITENDRA KUMAR LENKA	2026-04-09	1. Period of Delay 41 days delay. i) Page mark not properly in Anxs. as well as Index. ii) Age of the A-4 not correctly furnished in cause title
35	D-WA/12331/2026	UMESH CHANDRA MOHANTY	2026-04-09	8-CAUSE TITLE NOT IN ORDER. i) Cause title in wp (c) no. 24192/2023 to be filed. ii) Other parties in wp (c) no. 24192/2023 are not made a party in appeal memo except petitioner no. 1 2 3 5. iii) Petitioner no.1-10 12-26 30-38 40-44 and op. no. 7-14 in wp (c) no. 4690/2023 are not made a party in appeal memo. iv) Put up for SR after removal of defects.
36	D-WPCRL/10168/2026	S.M. DWIBEDY	2026-04-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 15 NOT COMPLETE and VISIBLE
37	D-ABLAPL/10074/2026	SUBODH KUMAR MOHANTY	2026-04-09	i) Page no. 10 not in proper position.
38	D-WP(C)/13828/2026	ABHISHEK SAHOO	2026-04-09	1. Paragraph of the affidavit in the I.A not legible. 2.Receipt Showing Serv.copy To cg not Filed.
39	D-MATA/14882/2026	BASHISTHA RAY	2026-04-09	correct date of judgement not furnished in petition , good ground certificate not furnished, vernacular certificate not furnished
40	D-ABLAPL/10085/2026	AMULYA RATNA PANDA	2026-04-09	i) P.S. case no. and C.T. case no. not correct in para -1 of the petition.
41	D-STREV/14253/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy
42	D-ABLAPL/10383/2026	PRATIK NAYAK	2026-04-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR there after.
43	D-CONTC/12279/2026	ADV.	2026-04-09	IN AFFIDAVIT THE PETITIONER IS NOT AUTHORIZE BY OTHER PETITIONERS TO SWEAR THIS AFFIDAVIT
44	D-BLAPL/6458/2026	ALOK KUMAR DAS	2026-04-09	1.Petition not addressed to Honorable Court. 2.Annexure-1 not legible. 3. Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
45	D-BLAPL/10087/2026	SURYAKANTA DWIBEDI	2026-04-09	1.S.T. case No. mentioned in petition not tally with the Rejection order.
46	D-ABLAPL/10317/2026	SOUBHAGYA KUMAR DASH	2026-04-09	1. Provision Of Law wrongly Furnished On Top Of Cause Title.
47	D-CMP/14377/2026	DEBASIS TRIPATHY	2026-04-09	Pro. O.Ps No-5 and 6 not made Parties in the Executing Court
48	D-CRLLP/10126/2026	SANGRAM DAS, S.C.VIGILANCE	2026-04-09	CRLA.No.182/2025 not furnished in reference certificate
49	D-WP(C)/13850/2026	ABHISHEK SAHOO	2026-04-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per index annex.16 not furnished in grounds para.F
50	D-WP(C)/13824/2026	ABHISHEK SAHOO	2026-04-09	.Receipt Showing Serv.copy To cg not Filed.
51	D-ABLAPL/10065/2026	MANGU NANDY	2026-04-09	i) Written F.I.R. copy not attached with Annexure-1 ii).Petition not correctly addressed to Honorable Court.
52	D-BLAPL/10111/2026	BIBHUTI BHUSAN SWAIN	2026-04-09	Name and details of Informant/Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
53	D-CONTC/13034/2026	SUDEEP KUMAR SARANGI	2026-04-09	1. Prayer of the petition not attested by the Adv
54	D-CONTC/13926/2026	PRASANTA KUMAR JENA	2026-04-09	District of the contemnor not mentioned in cause title
55	D-ABLAPL/10223/2026	SIDHARTH SHANKAR PADHY	2026-04-09	Name and details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
56	D-CRLMC/9875/2026	LALIT SAHU	2026-04-09	1. As per Index, Annexure-1 not page marked.

57	D-WP(C)/14938/2026	SAMEER KUMAR DAS	2026-04-09	Signature of petitioner in V>Nama not correctly furnished
58	D-MACA/14604/2026	BISHNU BRATA SINGH	2026-04-09	vernacular certificate not furnished
59	D-ABLAPL/10142/2026	GOPAL PRASAD JENA	2026-04-09	Page No.31 Not filed
60	D-WP(C)/13907/2026	ABHISHEK SAHOO	2026-04-09	14-NOT PROPERLY INDEXED.
61	D-CONTC/12796/2026	ADV	2026-04-09	Name of the Resp. no.1 not furnished in Index and affidavit.
62	D-CONTC/13950/2026	PRASANTA KUMAR JENA	2026-04-09	i) District not mention of op in cause title. ii) Name of the Petitioner no. 1 signature in v. nama and affidavit not tally with petition.iii) Page mark not correctly mention in Anx-2.
63	D-WP(C)/14946/2026	JAJATI KESHARI KHUNTIA	2026-04-09	Page nos. 41 and 44 to 46 not neat.
64	D-MATA/14773/2026	LAKSMIDHAR KABI	2026-04-09	further SR after filling of c copy
65	D-WP(C)/13878/2026	ABHISHEK SAHOO	2026-04-09	.Receipt Showing Serv.copy To cg not Filed.
66	D-TRPCRL/10048/2026	ANIMA KUMARI DEI	2026-04-09	Code No. Not furnished in Petition.
67	D-CRLMP/10171/2026	SUSANTA KUMAR BARAL	2026-04-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 27 29 30 NOT NEAT AND VISIBLE.PAGE NO.14 NOT VISIBLE AND COMPLETE . NAME OF VICTIM AND HER RELATIVES BE REDACTED.ANNEXYRES AND V.NAMA BE KEPT IN SEALED COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
68	D-STREV/14235/2026	SUBASH CHANDRA SAHOO	2026-04-09	Put up for SR after filing of c.copy/Free copy of order.
69	D-WP(C)/14088/2026	RAMESH CHANDRA JENA	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned and also paragraph of the I.A 2..Subject Code incorrectly Mentioned
70	D-WP(C)/14083/2026	RAMESH CHANDRA JENA	2026-04-09	Serial no-4 affidavit in the I.A not correctly mentioned and also paragraph of the I.A 2..Receipt Showing Serv.copy To cg not Filed. 3.Subject Code incorrectly Mentioned
71	D-CONTC/13066/2026	AKSHAYA KUMAR DORA	2026-04-09	1. Disposed of dated of WPC(OAC) case not correctly furnished in Reference certificate.
72	D-CONTC/13949/2026	PRASANTA KUMAR JENA	2026-04-09	District not mention of op in cause title.
73	D-BLAPL/10059/2026	RANJIT MOHANTY	2026-04-09	1.Reference certificate not tally with F.I.R details. 2.Page No. 6 twice in petition.
74	D-BLAPL/10144/2026	DEEPAK RANJAN PARIDA	2026-04-09	1. As per FIR details, date of disp. of not furnished in ref. certificate.2. Name of trial court in synopsis AND petition not tally with rej. order.3. para.2 of synopsis not tally with petition
75	D-BLAPL/10177/2026	AMBARISH MISHRA	2026-04-09	1. Annexure-1 not attested
76	D-WP(C)/14502/2026	AJAYA KUMAR TRIPATHY	2026-04-09	Page no. 14 not neat.

77	D-ABLAPL/10379/2026	AVIJIT PATNAIK	2026-04-09	1. Name of PS and District not mentioned in the address of Pet. in CT. 2. Details of Informant in Para 2 be redacted. 3. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
78	D-STREV/14259/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy
79	D-CRLMC/9419/2026	RAKESH KUMAR ARANGI	2026-04-09	1. Copy of Annexures-1 to4 disclosing the name of Victim/Informant be kept in cover.
80	D-CRLMC/9832/2026	MANORANJAN MISHRA	2026-04-09	1. Date order under Annexure-1 and 10 does not tally with para-1 of the petition and Index respectively.2.Copy of Charge sheet to be filed.
81	D-CMP/14472/2026	SRINIVAS MOHANTY	2026-04-09	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Synopsis not in consonance with the Petition
82	D-BLAPL/10102/2026	SOUBHAGYA KUMAR DASH	2026-04-09	1. The date of execution of V. nama not correctly furnished. 2. Annexure-2 and 3- F.I. R copy and Charge sheet as mentioned in the averments kept in sealed cover not attached with Bail Application. 3. Put up for S.R there after
83	D-WP(C)/15121/2026	AKSHAYA KUMAR PANDEY	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the affidavit.
84	D-CONTC/13935/2026	PRASANTA KUMAR JENA	2026-04-09	District of the contemnor not mentioned in cause title.
85	D-CONTC/12158/2026	ADV.	2026-04-09	i) reference certificate not furnished.ii) Occupation of the deponent not furnished in Affidavit.
86	D-CRLMP/9051/2026	NIKUNJA KUMAR ROUT	2026-04-09	1. Signature of the Deponent not Furnished on Affidavit. 2. Page no.8 not legible. 3. After page no.3 one page not paginated and not attested.
87	D-BLAPL/10072/2026	JNYANANANDA PANDA	2026-04-09	Wrongly mentioned P.S. name in Synopsis. 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
88	D-WP(C)/13852/2026	ABHISHEK SAHOO	2026-04-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-STREV/14249/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy
90	D-ABLAPL/10209/2026	BISWAJIT NAYAK	2026-04-09	C.T.No wrongly furnished in Synopsis and Para no.1
91	D-STREV/14266/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy
92	D-CONTC/14005/2026	ADV.	2026-04-09	i) wP(c) no. and Date of disposal not mentioned in Reference certificate.
93	D-RVWPET/14820/2026	SANJEEV UDGATA	2026-04-09	i) Op. no. 2 in CMP not a party in RVWPET.
94	D-WP(C)/14086/2026	RAMESH CHANDRA JENA	2026-04-09	Serial no-4 affidavit in the I.A not correctly mentioned and also Paragraph of the I.A. 2.Receipt Showing Serv.copy To cg not Filed. 3.Subject Code incorrectly Mentioned
95	D-ABLAPL/10272/2026	ADHIRAJ MOHANTY	2026-04-09	i) Sl . no. of paragraph in petition not correct after para. no. 8.ii) Paragraph no. not correct in affidavit
96	D-CRLMC/10253/2026	BIJAYA KUMAR RAGADA	2026-04-09	1. Certified copy of order dated 16.05.2025 under Annex-1 not filed. 2. Date of order dated not correctly furnished in para no.1
97	D-RSA/14869/2026	SOUMYA MISHRA	2026-04-09	C.Fee Payable be corrected.

98	D-WP(C)/13822/2026	ABHISHEK SAHOO	2026-04-09	.Receipt Showing Serv.copy To cg not Filed.
99	D-ABLAPL/10390/2026	HRUDANANDA MOHAPATRA	2026-04-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR there after.
100	D-WP(C)/15126/2026	AKSHAYA KUMAR PANDEY	2026-04-09	Date of copy of letter vide annex-2 not tally with Index.
101	D-ABLAPL/10271/2026	RABI NARAYAN PANDA	2026-04-09	i) Page nos. 11 and 12 not neat and legible.
102	D-CONTC/11630/2026	ADV.	2026-04-09	i) Paragraph no. not mentioned in declaration of the affidavit.
103	D-CONTC/13939/2026	PRASANTA KUMAR JENA	2026-04-09	District not mention of op in cause title.
104	D-WP(C)/14775/2026	SUKANTA KUMAR MISHRA	2026-04-09	Page no. 21 not neat.
105	D-STREV/14242/2026	SUBASH CHANDRA SAHOO	2026-04-09	Put up for SR after filing of c.copy/Free copy of order.
106	D-CONTC/12155/2026	ADV.	2026-04-09	i) Reference certificate not furnished.ii) Occupation of the deponent not furnished in affidavit.
107	D-CONTC/13951/2026	PRASANTA KUMAR JENA	2026-04-09	Dist. not mention in cause title of op.
108	D-CONTC/12862/2026	ADV.	2026-04-09	1. Page No.9 Annex-2 not exhibited
109	D-CONTC/12984/2026	KUNAL KUMAR SWAIN	2026-04-09	1. Serial numbers of the petitioners not correctly furnished in cause title. 2. Date of order not correctly furnished in para no.3
110	D-CRLMC/10614/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per impugned order under Annexure-2, Nomenclature of the case( SPL.G.R.Case) not correctly furnished in the petition and I.A.
111	D-CRLMC/9810/2026	SATYA RANJAN MULIA	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent in affidavit does not tally with declaration.
112	D-BLAPL/10079/2026	SAILAZA NANDAN DAS	2026-04-09	1. Prayer of the petition not properly mentioned. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
113	D-BLAPL/9782/2026	SAROJ KUMAR DASH	2026-04-09	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
114	D-ABLAPL/10314/2026	ROHIT KUMAR SUNA	2026-04-09	1. Page no 9 not legible
115	D-ABLAPL/10154/2026	SUNIL KUMAR PANDA	2026-04-09	Page No-05 repeated twice.Name of victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.
116	D-FAO/15563/2026	KUNAL KUMAR SWAIN	2026-04-09	8-CAUSE TITLE NOT IN ORDER. cause title of G.I.A case no- 413/2015 to be file, annex-2 5 not legible.. further SR
117	D-WP(C)/15124/2026	RAMESH CHANDRA SAHOO	2026-04-09	.Receipt Showing Serv.copy To cg not Filed.

118	D-WP(C)/15162/2026	PRASANTA KUMAR NANDA	2026-04-09	Authorization with regard to swear affidavit on be half of the another petitioner not furnished in the affidavit.
119	D-ABLAPL/10086/2026	SARADA PRASAD DASH	2026-04-09	i) P.R. case no and 2(a)C.C.case no in Synopsis not tally with cause title.
120	D-STREV/14231/2026	SUBASH CHANDRA SAHOO	2026-04-09	Put up for SR after filing of c.copy/Free copy of order.
121	D-ABLAPL/10068/2026	TARA PRASAD MOHAPATRA	2026-04-09	i) For further S R after redacted the name of the informant in para -2 Of the petition.
122	D-WP(C)/14538/2026	SUBASH CHANDRA ROUTRAY	2026-04-09	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  D.C.Fee of Rs.30/- not paid.Page 63 69 70 72not neat.
123	D-CRLMC/9840/2026	AKSHAYA KUMAR SUBUDHI	2026-04-09	1. C.Copy of impugned order vide Annexure-2 to be filed.2. As per impugned order under Annexure-2,the name of the Lower court does not tally with Synopsis and petition.
124	D-RSA/14854/2026	SAMAPIKA MISHRA	2026-04-09	1.C.Copy of the Trial Court Judgment and Decree be filed.2.Index be properly Page marked. Put up for further S.R after rectification.
125	D-ABLAPL/10320/2026	RUDRA MADHAB BISHWAL	2026-04-09	.Subject Code incorrectly Mentioned
126	D-LAA/14543/2026	KRUSHNA CHANDRA DASH	2026-04-09	Put up for further S.R after inserting all the Parties of the Trial Court in the appeal.
127	D-RPFAM/14910/2026	PRAVAT KUMAR MOHANTY	2026-04-09	Code Indicated but Incorrect
128	D-CONTC/14338/2026	ADV.	2026-04-09	Code Not correct
129	D-CONTC/14001/2026	ADV.	2026-04-09	i) WP(c) no. and date of disposal not mentioned in Reference certificate.
130	D-ABLAPL/10115/2026	JYOTIRMAYA SAHOO	2026-04-09	1. H.C. B.A M.W S Rs 50/- to be paid in V. nama
131	D-WP(C)/14540/2026	AJAYA KUMAR TRIPATHY	2026-04-09	Name of petitioner not correct in petition.
132	D-WP(C)/15030/2026	SAROJA KANTA SAMAL	2026-04-09	.Subject Code Not Furnished .
133	D-CONTC/13937/2026	PRASANTA KUMAR JENA	2026-04-09	District not mention in cause title of op.
134	D-ABLAPL/10294/2026	SUSANTA KUMAR NAYAK	2026-04-09	1. Ann.1 not marked.
135	D-CRLMC/9627/2026	GOPAL PRASAD JENA	2026-04-09	1. Provision of law not correctly furnished
136	D-WP(C)/14036/2026	HRUDANANDA MOHAPATRA	2026-04-09	Welfare fund of Rs.50/- not paid.
137	D-ABLAPL/10093/2026	SURYAKANTA DWIBEDI	2026-04-09	1. The date of execution of V. nama not furnished.
138	D-WP(C)/13855/2026	ABHISHEK SAHOO	2026-04-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petitioner and other furnished in the both affidavit but not tally with C.T
139	D-STREV/14257/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy

140	D-WP(C)/14708/2026	PRAJIT KUMAR PRADHAN	2026-04-09	Index page marking not proper.Date of order vide anndx-3 not tally with index.
141	D-CMAPL/14894/2026	SANGRAM JENA	2026-04-09	C. copy of impugned order not filed. i) Synopsis and date chart not mention in Index.ii) Day of delay left blank in prayer of I.A. iii) Put up for SR reg. calculation of limitation after filing of c. copy of impugned order and removal of defects.
142	D-CRLREV/9868/2026	RAMESH CHANDRA PRADHAN	2026-04-09	1.Advocate clerk not mentioned on behalf of petitioners an affidavit in petition as well as I.A.
143	D-CONTC/11629/2026	ADV.	2026-04-09	i) Wp(c) no. not correctly mentioned in Index and Book mark under annexure-1, Synopsis and Date chart.
144	D-MATA/14594/2026	RUCHI RAJGARHIA	2026-04-09	good ground not furnished
145	D-WP(C)/14525/2026	PRADEEP KUMAR MISHRA	2026-04-09	8-CAUSE TITLE NOT IN ORDER. Synopsis and date chart not mentioned in the Index.Page marking not proper.
146	D-BLAPL/10029/2026	SUSHANTA KUMAR JOSHI	2026-04-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and other details of Informant-cum-victim mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
147	D-ABLAPL/10371/2026	SURYAKANTA DWIBEDI	2026-04-09	. Page marking of Date Chart not correct.
148	D-RSA/14322/2026	NARAYAN PRASAD PARIJA	2026-04-09	1. Court Fee Rs.70.50 Payable Not Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
149	D-CRLMC/10240/2026	SAILABALA JENA	2026-04-09	1. Certified copy of Annex-3 not filed
150	D-WP(C)/13868/2026	SOUBHAGYA KUMAR DASH	2026-04-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Assessment slip and cause title.
151	D-WP(C)/14562/2026	PRADEEP KUMAR MISHRA	2026-04-09	8-CAUSE TITLE NOT IN ORDER. Synopsis and date chart not mentioned in the Index.
152	D-CRLA/9835/2026	KURESH PRASAD DASH	2026-04-09	Code Wrongly indicated 1-Trial court case No. not furnished in being aggrieved para, 2-The name of school of victim mentioned in trial court judgement need not be disclosed and be kept in sealed cover
153	D-BLAPL/10081/2026	SURENDRA KUMAR BISWAL	2026-04-09	14-NOT PROPERLY INDEXED. Annexure-1 AND 2 not reflected on the top of page- 8 10 respectively.
154	D-WP(C)/13833/2026	PRASANTA KUMAR SATAPATHY	2026-04-09	1. Ann.2 not legible. 2. Description of Ann.6 in Index not correct. 3. Ann.8 not attested.
155	D-WP(C)/15118/2026	AKSHAYA KUMAR PANDEY	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
156	D-RVWPET/14643/2026	ADV.	2026-04-09	1.Court Fee Payable Rs-3000/- 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. Put up for SR after payable of court fee

157	D-TRP(C)/15036/2026	RUCHI RAJGARHIA	2026-04-09	Page No.11 12 AND 16 Not available in this petition
158	D-STREV/14252/2026	SUBASH CHANDRA SAHOO	2026-04-09	further SR after filling of c copy
159	D-STREV/14241/2026	SUBASH CHANDRA SAHOO	2026-04-09	Put up for SR after filing of c.copy/Free copy of order.
160	D-CONTC/11628/2026	ADV.	2026-04-09	i) Paragraph no. not mentioned in declaration of the affidavit
161	D-ABLAPL/10324/2026	BIKASH KUMAR DASH	2026-04-09	1. P.S Case no wrongly furnished in synopsis2. In declaration under affidavit, name of the petitioner and age wrongly furnished.
162	D-WP(C)/15367/2026	SAROJ KUMAR ROUTRAY	2026-04-09	1. Date of inquiry report dated 25.06.2025 under Annexure-5 does not tally with Index and para-7 of the petition. 2..Subject Code Not Furnished .
163	D-CRLMC/9866/2026	KEDARNATH SAHOO	2026-04-09	.Copy of Annexure-1 disclosing the name of Victim/Informant be kept in cover.
164	D-CRLMC/9897/2026	JUDHISTHIR SAHOO	2026-04-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Copy of order dated 23.12.2026 in cause title not filed.2.L.T.I. of petitioner in V.nama not attested.Put up for further S.R.
165	D-CRLMP/9377/2026	RABI NARAYAN MOHANTY-O-557/1998	2026-04-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
166	D-BLAPL/10049/2026	PRITAM KUMAR MOHANTY	2026-04-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name of the Informant-cum-victim mentioned in Synopsis and para-1 of the petition be redacted.Thereafter, put up for S.R
167	D-ABLAPL/10384/2026	BASANTA KUMAR DAS	2026-04-09	1. Copy of written FIR not attached with Ann.1.
168	D-CRLMC/10243/2026	SAILABALA JENA	2026-04-09	1. Certified copy of Annex-3 not filed
169	D-ABLAPL/10370/2026	SIDHARTHA MISHRA	2026-04-09	1. Name of Pet. in CT not tally with signature. 2..Subject Code Not Furnished .
170	D-CRLMP/10275/2026	SAROJA KANTA MANDAL	2026-04-09	1. Page Nos. 39 40 41 and 44 not legible. 2. HBAWF Fee Rs. 50/- to be paid on V.nama.
171	D-CRLREV/10155/2026	DEEPALI MOHAPATRA	2026-04-09	1.C.copy of Annex 1 not filed. 2. Being aggrieved and ground not furnished .
172	D-WP(C)/15003/2026	KOUSIK ANANDA GURU	2026-04-09	Page nos 33 36 and 78 not neat
173	D-BLAPL/10110/2026	AJIT KUMAR SAHOO	2026-04-09	14-NOT PROPERLY INDEXED.  .Names In Capital Letters Of All The Signing Advocates Not Indicated
174	D-CONTC/14330/2026	ADV.	2026-04-09	Code Not correct i) Address of the contemnror not tally with annexure-1
175	D-STREV/14236/2026	SUBASH CHANDRA SAHOO	2026-04-09	Put up for SR after filing of c.copy/Free copy of order.
176	D-WP(C)/13826/2026	ABHISHEK SAHOO	2026-04-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not mentioned in the affidavit and also I.A 2.Receipt Showing Serv.copy To cg not Filed.
177	D-WP(C)/14849/2026	SUBHANKAR ROUT	2026-04- 09	Name of Adv.of Petitioner not correctly mentioned in V.Nama.
178	D-CRLA/9544/2026	SAPAN KUMAR LENKA	2026-04- 09	1. signature of the Executants not tally with C.T.
179	D-EXP/14654/2026	CHITTA RANJAN PATTNAIK	2026-04- 09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. C. copy of or. dtd.31.10.2023 passed in wp (c) no. 29987/2022 under Anx-11 not filed 2. i) Copy of order passed in wp (c) no. 5214/2021 to be filed. ii) Para no wrongly furnished in declaration. iii) Legible copy of page no. 24 25 27 are to be filed. iv) Put up for SR after filing of c. copy of order under Anx-11 and removal of defects

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 09-04-2026 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>